

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) : (a) Although Government have not recently decided to further liberalise policy for foreign investment, it must be recognised that such liberalisation is a continual and ongoing process.

(b) : Does not arise.

(c) : Actual inflow of foreign investment against approvals granted would depend on the gestation period of the project and the decision of the foreign investor on when to commence implementation.

[*Translation*]

Wage Boards for Journalists

*38 **SHRI ARVIND TRIVEDI :**
SHRI PANKAJ CHOWDHRY :
Will the Minister of LABOUR be pleased to state:

(a) whether the Wage Boards for journalists and other newspaper and news-agency employees have been constituted;

(b) if so, the details thereof

(c) if not, the reasons therefor; and

(d) the time by which it is likely to be constituted "

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) to (d) : The matter regarding constitution of Wage Boards for Journalists and other Newspaper and News-agency employees is under consideration of the Government.

[*English*]

Revenue Collection

*39. **SHRI GURDUAS KAMAT :**
DR. KRUPASINDHU BHOI :
Will the Minister of FINANCE be pleased to state :

(a) whether there has been a fall in Central revenue collection during the first six months of the current financial year;

(b) if so, the reasons therefor; and

(c) the steps being taken to achieve the collection target during the remaining period of the current financial year

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) Yes, Sir. The shortfall in central revenue collection from central excise customs, income tax and corporation tax, taken together during April—September, 1993 over April—September, 1992 is 6.76%.

(b) The shortfall in revenue from central excise and customs can mainly be attributed to sluggish growth in manufacturing sector and imports while the shortfall in income tax & corporation tax is due to issue of higher refunds.

(c) Government is constantly monitoring the revenue position with a view to maximize the revenue collection during the remaining part of the financial year.

Fifth Pay Commission

*40. **SHRI MANORANJAN BHAKTA :**
SHRI C.P. MUDALAGIRIYAPPA :
Will the Minister of FINANCE be pleased to state:—

(a) whether the Government have decided to set up the Fifth Pay Commission to look into the salary structure of the Central Government Employees ;

(b) if so, whether the composition of the Commission and the terms of reference have been finalised;

(c) if so, the details thereof ; and

(d) the time by which the Commission is likely to commence its work and the timeframe for submission of its report ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) (a) : Yes, Sir.

(b) to (d) Composition of the Commission and its terms of reference are under consideration.

Registration of Unemployed Persons in Chandigarh

■ 168 : **SHRI PAWAN KUMAR BANSAL :**
Will the Minister of LABOUR be pleased to state :

(a) the number of unemployed persons registered with Employment Exchanges in Chandigarh categorywise during each of the last three years;